## IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

(38) C.P.(IB)/166/(MB)/2018

CORAM:

SHRI M.K. SHRAWAT MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019

NAME OF THE PARTIES: Sikin

Sikim Ferro Alloys Limited

V/s

Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY & BABKRUPTCY CODE..

## **ORDER**

- 1. The Learned Representative for Petitioner present None for Respondent. Hereby directed to issue notice to Respondent intimating next date of hearing. Place on record affidavit of service.
- 2. By the Order of the Bench adjourned to **27.06.2019**.

Sd/-M.K. SHRAWAT Member (Judicial)

16.04.2019 Aah=